

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2014

Dated : 2nd April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)

Versus

**Bangalore Electricity Supply Co.
Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s) : Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-1.

ORDER

Learned counsel for the respondent no.1 undertakes to file reply by 17th April, 2014. He is permitted to do so after serving copy of the same on the other side.

Post the matter for hearing on **23rd April, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member